

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.07.2024 AT 10:30 AM

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP (CAA) No.14/230/2024 |
| NAME OF THE COMPANY | Aspiring Enterprises Pvt Ltd (Transferor Co.1) and GJ Trading Pvt Ltd (Transferor Co.2) and Heman Fan Components Pvt Ltd (Transferor Co.3) and Sujana Capital Services Ltd (Transferor Co.4) and Sujana Energy Ltd (Transferor Co.5) and Sujana Finance and Trading Pvt Ltd (Transferor Co.6) and Meghana Steel Enterprises Ltd (Transferor Co.7) and Yalamanchili Finance and Trading Pvt Ltd (Transferor Co.8) and SCM Infra Developers Ltd (Transferor Co.9) and Sujana Power (India) Ltd (Transferor Co.10) and Swain Finance and Trading Pvt Ltd (Transferor Co.11) and Sujana Projects Ltd (Transferor Co.12) and Info Tech Infin and Trading Pvt Ltd (Transferor Co.13) and Sony Projects Pvt Ltd (Transferor Co.14) and Golkonda Finance and Trading |
| NAME OF THE PETITIONER(S) | |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | Sec 230 of Companies Act |

ORDER

Present: Ld. PCS Mr. Vinay Babu Gade for the Petitioner.

Mr. Vasantryao Mishram representing OL office.

For filing of report by the Statutory Authorities, **matter is adjourned to 14.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)